

Name of Corporate Debtor: Shop CJ Network Private Limited

RP: Darshan Bharatbhai Patel
IBBI/IPA-001/IP-P01579/2018-2019/12442

CIRP Date : 19.1.2022

List of operational creditors (Government Dues) outstanding as on 22.7.2022

Sr No	Details of Claimant		Details of Claim Received			Details of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether Related Party?	% of voting share in CoC					
1	Department of GST, Government of Maharashtra, Mumbai	Commissioner of State Tax -E-611 - Mumbai	10.2.2022	27,91,64,187	1	Unsecured	-	NIL	NIL	NIL	27,91,64,186	Demand orders for FY 2017-18 are post CIRP Date hence, not admitted and demand for year 2010-11 are rectified as NIL, demand for year 2011-12 to 2016-17 are already pending under appellate authority and hence treated as disputed	
2	Deputy Commissioner of Income Tax, Central Circle 6(3) Mumbai	Income Tax - Central Circle 6(3), Mumbai	26.4.2022	6858769	0	Unsecured	-	NIL	NIL	NIL	68,58,769	Rejected as the claim referring to the orders are of post CIRP period.	
3	Deputy Commissioner of Commercial Tax (Audit) 6.5	Commercial Tax : DGSTO -6 Bangalore	25.5.2022	7459888	0	Unsecured	-	NIL	NIL	NIL	74,59,888	Claim received Late. Last date of receipt of claim which was 11.2.2022 as per PA and even expiry of 90 days of CIRP which is the maximum period as per Regulation 12(2)	
Total				29,34,82,844	1					NIL	29,34,82,843		

Note: For claimant Sr No 1 : Due to Disputed Demands the Claim has been admitted with Rs. 1

